

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2914
ANSWERED ON:17.12.2004
APPLICATIONS FROM GUJARAT FOR NOTARY PUBLIC
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) Whether, the Government has received some applications for the appointment of Notaries from the State Government of Gujarat, during the last three years .
- (b) if so , the details thereof; and
- (c) the present status of these applications ?

Answer

MINISTER of State in the Ministry of Law & Justice (Sh. K.Venkatapathy)

(a) & (b): The Central Government did not receive any application for the appointment of Notaries from the State Government of Gujarat during the last three years. However , the Central Government received 159 applications from Gujarat for appointment to practice as itotary during last three years i.e. 2001 , 2002 and 2003.

(c) The decision of the Central Government on some of these applications was communicated to the applicants and the remaining are under process.